

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 888 OF 2024**

**IN THE MATTER OF:**

**Vijendra Yadav**

**.....PETITIONER**

**VERSUS**

**Delhi Pollution Control Committee & Ors.**

**.....RESPONDENT**

**AMENDED MEMO OF PARTIES (As Per ORDER DATED 09.12.2024)**

**Vijendra Yadav**

**.....PETITIONER**

**VERSUS**

- 1. Delhi Pollution Control Committee (DPCC)**  
Through its Member Secretary;  
Department of Environment, Govt. of NCT of Delhi,  
5th Floor, ISBT Building,  
Kashmere Gate, Delhi-110006  
Email: [msdpcc@nic.in](mailto:msdpcc@nic.in) **....(RESPONDENT NO. 1)**
- 2. District Forest Officer, NCT Delhi**  
Mahatma Gandhi Institute for Combating Climate Change Alipur,  
Bakhthawarpur Road, New Delhi-110036  
E-mail: [defnorth.gnctd@gov.in](mailto:defnorth.gnctd@gov.in) **....(RESPONDENT NO. 2)**
- 3. District Magistrare, North Delhi**  
Room No-1, DM Office Complex, Alipur, Delhi-110036  
Email: [dcnorth@nic.in](mailto:dcnorth@nic.in) **....(RESPONDENT NO. 3)**
- 4. Anantraj Limited c/o Chhaju Ram Bagh**  
Jindpur, Delhi **....(RESPONDENT NO. 4)**
- 5. Delhi Development Authority**  
Vikas Sadan, INA, New Delhi-110023  
Email: [vcdda@dda.org.in](mailto:vcdda@dda.org.in) **....(RESPONDENT NO. 5)**
- 6. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE**  
Through Secretary,  
Jor Bagh Road, Lodi Colony, New Delhi-110003,  
Contact No.- +91-11-20819308,  
E-mail: [secy-moef@nic.in](mailto:secy-moef@nic.in) **....(RESPONDENT NO. 6)**